

14.22 hrs

[English]

## PAPERS LAID ON THE TABLE

**Memorandum of understanding for the year 1991-92 Between the Garden Reach Shipbuilders and Engineers Ltd and the Department of Defence Production and Supplies, Ministry of Defence etc, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS SHRI RANGARAJAN KUMARAMANGALAM: Sir, on behalf of Shri Sharad Pawar, I beg to lay on the Table, a copy each of the following papers (Hindi and English versions):

- (1) Memorandum of Understanding for the year 1991-92 between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production and Supplies, Ministry of Defence. [Placed in Library-See No. LT-1953/92]
- (2) Memorandum of Understanding for the year 1991-92 between the Bharat Dynamics Limited and the Department of Defence Production and Supplies, Ministry of Defence. [Placed in Library See. No. LT-1954/92]
- (3) Memorandum of Understanding for the year 1991-92 between the Mishra Dhatu Nigam Limited and the Department of Defence Production and Supplies, Ministry of Defence. [Placed in Library. See No. LT. 1955/92]

(4) Memorandum of Understanding for the year 1991-92 between the Goa Shipyard Limited and the Department of Defence Production and Supplies Ministry of Defence. [Placed in Library. See No. LT. 1956/92]

(5) Memorandum of Understanding for the year 1991-92 between the Mazagon Dock Limited and the Department of Defence Production and Supplies, Ministry of Defence. [Placed in Library See No. LT-1957/72]

**Notifications under Ruller Act 1947, Annual Report, Annual Accounts and Review on the Working of the Tea Board, Calcutta for 1990-91 and Reasons for Delay in Laying these Papers etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRISALMAN KHURSHED): Sir, on behalf on behalf of Shri P. Chidambaram,

I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 25 of the Rubber Act, 1947:-
  - (i) The Rubber Board of India Financial Adviser and Project Office Recruitment Rules, 1990 published in Notification No. G.S.R. 846(E) in Gazette of India dated the 16th October 1990.
  - (ii) The Rubber Board of India Financial Adviser and Project Officer Recruitment (Amendment) Rules, 1991 published in Notification